

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Ref: Docket No. 01/GT/2013

Date: 18.3.2013

To,

The Chief Engineer (Commercial),  
NHPC Office Complex  
Sector-33, Faridabad  
Haryana-121003

Sir,

Subject: **Docket No. 1/GT/2013**: Approval of tariff in respect of Nimoo Bazgo HE project for the period from 1.4.2013 to 31.3.2014-Corrigendum.

Ref: This office letter dated 1.2.2013 in Dock. 01/GT/2013

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Kindly refer to my letter dated 1.2.2013 in the above petition wherein you were requested to furnish additional information in the above petition by 21.2.2013. In this regard I am directed to inform you that the information sought for in clauses (vi) to (viii) of the said letter does not relate to the generating station and may be treated as cancelled. The error is regretted. However, the information required in clauses (vi) to (viii) of the said letter shall be substituted as follows:

- (a) Bank document with respect to interest rates reset at each period in respect of each disbursement of LIC, IndusInd bank, Syndicate Bank and Fresh loan;
- (b) Document in respect of project wise allocation of LIC and Syndicate Bank loan;
- (c) Document of Terms and Conditions with respect to subordinate debt.

2. The above information shall be submitted on affidavit with copy to the respondents, latest by **28.3.2013**. Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

**Sd/-**  
(B. Sreekumar)  
Deputy Chief (Law)